

Reserved

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Dated : This the 3rd day of December 2002.

Misc. Application no. 4417 of 2002
in
Original Application no. 990 of 2002.

Hon'ble Maj Gen KK Srivastava, Member (A).

Ashok Bhatia ... Applicant

By Adv : Sri S. Singh

Versus

Union of India & Others. Respondents

By Adv : Shri K.P. Singh

O R D E R

Hon'ble Maj Gen K K Srivastava, A.M.

Misc. Appl. no. 4417 of 2002 is for clarifying
the phrase 'Status-quo ...as on date'.

2. Heard Shri S. Singh, learned counsel for the
applicant and Shri K.P. Singh, learned counsel for the
respondents.

3. The Court has passed an interim order on 4.10.02
and for which
which is self explanatory / no clarification is required.

Misc. Appl. no. 4417 of 2002 stands disposed of accordingly.

4. List this case on 16.12.02 for orders.

5. Interim order to continue till then.


Member (A)

/pc/